

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1370
ANSWERED ON:18.07.2014
DEVELOPMENT OF NAXAL AFFECTED TRIBAL AREAS
Ahir Shri Hansraj Gangaram

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government implements various developmental programmes for tribals in the Left Wing Extremist Affected areas;
- (b) if so, the details thereof;
- (c) whether the tribals in such areas are unable to reap the benefits of the schemes due to the slow pace of implementation of the programmes;
- (d) if so, the details thereof; and
- (e) the corrective steps taken/being taken by the Government to expedite the implementation of programmes in such areas and bring tribals to the mainstream?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

- (a) & (b): Yes, Madam. As per the information furnished by Ministry of Home Affairs/Planning Commission/Ministry of Rural Development the details of the developmental Scheme that focus on Left Wing Extremist (LWE) Affected areas are as under:-
- (i) Additional Central Assistance (ACA) for LWE affected districts: The Scheme "Additional Central Assistance for LWE Affected Districts" being implemented and monitored by the Planning Commission focuses on projects of public infrastructure and services. This was earlier being implemented as the Integrated Action Plan (IAP) since the year 2010-11. The continuation of IAP as ACA Scheme for the remaining year of the XIIth Five Year Plan was approved by the Government on 01.08.2013. The scheme which initially covered 60 districts now covers 88 districts including 76 LWE affected districts in the 10 LWE affected States;
 - (ii) Road Requirement Plan (RRP-I): RRP-I being implemented and monitored by Ministry of Road Transport & Highways is under implementation since 2009-10 in 34 LWE affected districts and envisages development of total length of 5477 kms of roads in 8 LWE affected States at an estimated cost of Rs.7300.00 crore. While RRP-I would lead to the overall development of the area, it is not specifically aimed at tribals;
 - (iii) Skill Development in 34 Districts affected by Left Wing Extremism: This Scheme is being implemented by Ministry of Labour & Employment. The Scheme was formulated in the year 2011 to create Skill Development infrastructure in 34 districts of 9 LWE affected States closer to the people of Left Wing Extremism (LWE) affected districts. The objective of the scheme is to establish one ITI & two Skill Development Centers (SDCs) in each of 34 districts and to run demand driven vocational training courses both long term and short term to meeting the requirement of skilled manpower of various sectors of economy in and around these areas, on the one hand and on the other, provide youth opportunities of decent livelihood;
 - (iv) Ministry of Rural Development has initiated a new skill development initiative within the Aajeevika Skills (Placement Linked Skill Development Scheme) called "Roshni" for youth from 27 most critical LWE affected districts; and
 - (v) The Ministry of Tribal Affairs also implements schemes applicable universally on pan India basis including for LWE affected areas which are for the economic, educational and social development of the tribal population of the country.
- (c): The schemes are designed and being implemented to benefit tribals in such areas and tribals are reaping the benefits of the schemes as is apparent from continuation of the schemes after due monitoring and diligence.
- (d) & (e): Does not arise in view of answer to part (c) above. However, it may be mentioned that IAP/ACA for Left Wing Extremism (LWE) Affected Districts is monitored in a transparent manner. The Development Commissioner of the State/equivalent Officer in-Charge of development in the State is responsible for scrutiny of expenditure and monitoring of the implementation of the scheme in the States. Meetings/video conferences are held in Planning Commission regularly to review the implementation of the scheme.